

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 1089/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Balkrishna Industries Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.


| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|---------------|-------------|---|
| 1. | Xinmout Kille | Attmkt |  |

ORDER

CSP No. 1088/230-232/NCLT/MB/MAH/2017

CSP No. 1089/230-232/NCLT/MB/MAH/2017

The Company Petitioners are **allowed**, vide separate order.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)